F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.03.2018

ORDER NO. 42 OF 2018

Hon'ble President is pleased to modify the roster order no. 38 of 2018 for **CESTAT, Chandigarh w.e.f. 12/03/2018 to 23/03/2018** to the extent indicated below:-

COURT				PERIOD			WORK ASSIGNED		
Hon'ble	Sh.	Anil	G.	From	12/03/2018	to	Difference	of	opinion
Shakkarwar,		Member		23/03/2018		matters	(After	Division	
(Technical)						Bench matters are over).			

By Order (A.Mohan Kumár Registrar

Copy to:-

- Harrison and

SPS to Hon'ble President/Hon'ble Members/ P.A. Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/CDR/SDRs/Notice Board/ Website/Guard File/Office Copy.

y.Registrar